

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.944/2010

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd February 2018, 10.30 A.M

Name of the Company	Ratan Kumar Shaw & Anr.Versus-Rajson Financial Services Pvt.Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SASHI AGARWAL P.C.A

R7

S. Aggarwal
22/2/18

ORDER

Ld. Counsel for the respondent no. 7 is present.
Nobody appears from the petitioners' side.

List it on 11/04/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)